

ANNEXURE-5

NAME OF THE CORPORATE DEBTOR: TULSI EXTRUSIONS LIMITED;

DATE OF COMMENCEMENT OF LIQUIDATION: 24.06.2020;

LIST OF STAKEHOLDERS AS ON: 24.06.2020 (updated on 03.10.2020)

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Govt.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1.	The Deputy Commissioner of Income Tax, Circle-1, Jalgaon		16.07.2020	29,40,03,032.00	29,40,03,032.00	Govt. Tax Dues	-	No		-	-	-	-	-
2.	The Deputy Commissioner of Income Tax, TDS-Circle, Nashik		07.07.2020	16,21,360.00	16,21,360.00	Govt. Tax Dues	-	No		-	-	-	-	-
3	EMPLOYEE PROVIDENT FUND		-	-	1727761	Govt. Tax Dues	-	No		-	-	-	-	-

	ORGANISATION													
4	GST DEPARTMENT- DEPARTMENT OF STATE TAX, MAHARASHTRA. (FORMERLY SALES TAX)	-	-	18047800	18047800	Govt. Tax Dues	-	No		-	-	-	-	-
5	BSE LIMITED	-	-	2653761	2653761	-	-	No		-	-	-	-	-
Total				318053714	318053714									